

1	2
3. Naini	1000 Lines (2K-3K)
4. Phaphamau	1000 Lines
5. T.P. Nagar	1000 Lines
6. Sirsa	Exchange Commissioned
7. Maja	Exchange Commissioned
8. Phulpur	576 Lines
9. Sirathu	296 Lines

In addition to the above, 9 number of 256 and 5 numbers of 128P CDOT type exchanges are planned to be commissioned

STATEMENT-II

Places in Allahabad where telephone exchanges have been set up so far during the current plan (1996-97) period and places where work is in progress

Place	Status
1. Sirsa	Exchange Commissioned
2. Maja	Exchange Commissioned
3. Allahabad	Work in progress
4. Allapur	Work in progress
5. Naini	Work in progress
6. Phaphamau	Work in progress
7. T.P. Nagar	Work in progress

[Translation]

Telephone Adalats

1056. SHRI DATTA MEGHE : Will the Minister of COMMUNICATIONS be pleased to state

(a) the number of Adalats held in various Telecom circles in the country during each of the last two years, State-wise Circle-wise

(b) the number of cases settled by these Adalats and the number of cases pending and

(c) the time by which the pending cases are likely to be settled?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) (a) to (c) The information is being collected and will be laid on the Table of the House

Firozabad Train Accident

1057. SHRI BHAGWAN SHANKAR RAWAT : Will the Minister of RAILWAYS be pleased to state :

(a) the number of persons killed/injured in Firozabad

train accident and the number of persons out of them have been given compensation by railways.

(b) the number of people who have not been given any compensation so far and the criteria laid down for providing such compensation.

(c) the details of the measures taken/proposed to be taken by the railways to avoid recurrence of such rail accidents on this route and other routes of Express Trains including Delhi-Agra route; and

(d) the time by which these measures are likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) and (b) In the rear-end collision between 4023 UP Kalindi Express and 2801 UP Purushottam Express on 20.8.95 at Firozabad station, 310 persons were killed and 252 persons were injured.

Out of the 468 cases filed with Railway Claims Tribunal, compensation has been paid in 345 cases, 31 cases have been dismissed and in the balance 92 cases, compensation will be paid soon after these are decreed by the Tribunal.

The payment of compensation is governed by the Railway Accident (Compensation) Rules, 1990. Under these rules, the amount of compensation payable in case of death or permanent disability is Rs. 2 lakhs. For other injuries, the amount varies from Rs. 16,000/- to Rs. 1,80,000/- depending upon the nature and gravity of injuries suffered.

(c) and (d) Measures taken to prevent such accidents :

(i) The Government has accelerated track circuiting works on trunk routes and important main lines.

(ii) The distance between starter and advanced starter is being reduced to 180 metres at road-side stations.

(iii) Track circuit ahead of starter signal is being provided to make the starter signal red after the passage of the train.

(iv) Signal circuits are being modified to ensure admission of only one train on a running line at any given time in station section.

(v) The radio based emergency communication system between station staff, driver and guard of the running train is being introduced as one of the measures to prevent such untoward eventualities.

(vi) In addition, ongoing safety measures like counselling, inspections/checks, monitoring have been intensified.

The above measures are being progressively implemented.